

TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
CENTRAL BOARD OF DIRECT TAXES

NEW DELHI, DATED: 23.11.1979.

NOTIFICATION
Income-tax

No. 3075 (F.No.261/5/79-ITJ): In exercise of the powers conferred by sub-section(1) of Section 121 A of the Income-tax Act, 1961 (43 of 1961) and in supersession of the previous notifications No. 2971(F.No.261/5/79-ITJ) dated 13.8.79 and No.2740(F.No.261/5/78-ITJ) dated 1.3.79 the Central Board of Direct Taxes, hereby directs that the Commissioner of Income-tax(Appeals) of the Charges specified in column(1) of the Schedule below, shall perform their functions in respect of such persons assessed to income-tax or surtax or interest-tax in the Incometax Wards, Circles, Districts and Ranges specified in the corresponding entries in columns(2) and column(3) thereof as are aggrieved by any of the orders mentioned in clause(a) to (h) of sub-section(2) of Section 246 of the Income-tax Act, 1961 in sub-section(1) of Section II of Companies(Profits)Surtax Act, 1964(7 of 1964), and in sub-section(1) of Section 15 of the Interest Tax Act, 1974(45 of 1974) and also in respect of such persons or classes of persons as the Board has directed or may direct in future in accordance with the provisions of clause(i) of sub-section(2) of Section 246 of the Income-tax Act, 1961.

Charges with Headquarters	<u>SCHEDULE</u> Income-tax Ward/ Circle & Districts	Ranges of Inspecting Assistant Commissioners of Income-tax
1	2	3
Commissioner (Appeals)-I, Bombay.	Com. Circle-I(1) to I(5) C-II Ward Evacuees Circle-I&II ITOs Special Circle-I	Special Range-I
Commissioner (Appeals)-II, Bombay	Com. Cir-I excluding-I(1) to 1(5) B-II Ward Film Circle A-V Ward B-I Ward Market Ward A-II Ward ITOs., Spl. Circle-II Bombay Circle.	Special Range-II
Commissioner (Appeals)-III, Bombay	Com. Cir-II(1) to II(4) Foreign Com. Circle-I Estate Duty Circle N.R.R.C. A-I Ward ITOs., Spl. Circle-VIII	Special Range-VIII Foreign Com. Range-I

1	2	3
Commissioner (Appeals)-IV, Bombay	Com. Cir-II excluding II(1) to III(4) Foreign Com. Circle-II X - Ward Professional Circle ITO s., Spl. Circle-VII	Special Range-VII Foreign Com. Range-II
Commissioner (Appeals)-V, Bombay	Com. Circle-IV ITO s., Spl. Circle-IV Trust Circle B.R.C. Foreign Section	Special Range-IV
Commissioner (Appeals)-VI, Bombay	Com. Circle-V ITO s., Spl. Circle-V	Special Range-V
Commissioner (Appeals)-VII, Bombay	Companies Circle-III ITO s., Spl. Circle-III	Special Range-III
Commissioner (Appeals)-VIII, Bombay	Companies Circle-VI ITO s., Spl. Circle-VI	Special Range-VI
Commissioner (Appeals)-IX, Bombay	D-I Ward D-II Ward C-IV Ward	
Commissioner (Appeals)-X, Bombay	A-IV Ward A-III Ward B-III Ward C-III Ward C-V Ward Salaries Branch-I Salaries Branch-II T.D.S. Circle	
	All Wards and Circles including E.D. Circles, within the jurisdiction of I.A.Cs. of Nasik and Thana.	1. Thana Range 2. Nasik Range
Commissioner (Appeals)-XI, Bombay.	B.S.D. (West) B.S.D. (North) G-Ward GA-Ward E-Ward B.S.D. (East) B.S.D. (South) C-I Ward Hundi Circle	
Commissioner (Appeals)-XIII	Income-tax Officers, Central Circles-I to XIV, Bombay.	Central Range-III

Commissioner
Appeals-XLIII), Bombay.

Income-tax Officers,
Central Circle-XV to
XXVIII, Bombay.

Central Range-VI

This Notification shall take effect from 10.12.1979.

Whereas an Income-tax Circle, Ward or District or part thereof stands transferred by this notification from one charge to another charge, appeals arising out of assessments made in that income tax circle, ward or district or part thereof and pending immediately before the date of this notification before the Commissioner of Income-tax, of the charge from whom the Income-tax Circle ward or district or part thereof is transferred shall, from the date of this notification takes effect, be transferred to, and dealt with by the Commissioner of Income-tax of the charge to whom the said circle, ward or district or part thereof is transferred.

(Harjit Singh)
Under Secretary
Central Board of Direct Taxes

Copy to:-

1. The Commissioner of Income-tax, Bombay City-I, Bombay - 25 copies
2. The Registrar, Income-tax Appellate Tribunal, Bombay.
3. A.D.I. (R.S. & P) (Bulletin) New Delhi - 5 copies.
4. Ad-VI Section/E.D. Section.

(Harjit Singh)
Under Secretary
Central Board of Direct Taxes

Varghese